

आयकर अपीलीय अधिकरण “ए” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL “A” BENCH, PUNE

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

Sl. No.	ITA No./IT(SS)A No.	Name of Appellant	Name of Respondent	Asst. Year
1 & 2	ITA Nos. 63 & 64/PUN/2019	M/s. Gera Developments Private Limited, Shah Khandelwal Jain & Associates, Level 3, Riverside Business Bay, Plot No. 84, Wellesley Road, Near RTO, Pune-411001 PAN : AAACG6703F	ACIT, Central Circle-1(3), Pune	2009-10 & 2010-11
3	IT(SS)A No. 119/PUN/2019	Gera Developments Pvt. Ltd., 200, Gera Plaza, Boat Club Road, Pune-411001 PAN : AAACG6703F	ACIT, Central Circle-1(3), Pune	2009-10
4	ITA No. 35/PUN/2019	Gera Realty Estates, Shah Khandelwal Jain & Associates, Level 3, Riverside Business Bay, Plot No. 84, Wellesley Road, Near RTO, Pune-411001 PAN : AAAAG3713H	ACIT, Central Circle-1(3), Pune	2010-11
5	IT(SS)A No. 74/PUN/2019	Gera Realty Estates (AOP), 200, Gera Plaza, Boat Club Road, Pune-411001 PAN : AAAAG3713H	ACIT, Central Circle-1(3), Pune	2010-11
6 & 7	IT(SS)A Nos. 04 & 05/PUN/2020	Kumar P. Gera, 200, Gera Plaza, Boat Club Road, Pune-411001 PAN : AAYPG8748B	ACIT, Central Circle-1(3), Pune	2014-15 & 2015-16

Assessee by	Sl. No. 1 to 7 - None
Revenue by	Sl. No. 1 to 7 - Shri S.P. Walimbe
Date of hearing	21-10-2021
Date of pronouncement	21-10-2021

आदेश / ORDER

These seven appeals by different assesseees for the different assessment years mentioned in the caption are directed against the orders of Commissioner of Income Tax (Appeals).

2. We find that all the assesseees wish to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme proof of which the Form No. 3 is enclosed before this Tribunal.

3. The ld. DR has no objection in case all the assesseees wish to withdraw the appeals.

4. In view of the request made by the assesseees all the appeals are dismissed as withdrawn.

Order pronounced in the open court on 21st October, 2021.

Sd/-
(R.S. Syal)
VICE PRESIDENT

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 21st October, 2021.

RK

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A) concerned
4. आयकर आयुक्त / The CIT concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.
//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary,
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune